

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

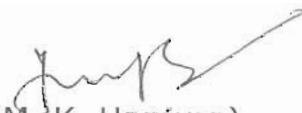
ORDER

No: 713

Dated: 16.11.2015

Consequent upon the services of Sh. Amit Gupta, presently posted as Special Judge/Mobile Magistrate (Passenger Tax), Jammu, being placed at the disposal of the J&K Accountability Commission on deputation basis, Mrs. Arti Mohan, Sub Judge, Leave Reserve, High Court, Jammu, is transferred and posted as Special Judge Mobile Magistrate (Passenger Tax), Jammu, in his place.

By Order


(M. K. Hanjura)
Registrar General

No. 19121-30/CIS

Dated: 16.11.2015

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
....for information of His Lordship.
3. Secretary to the Government, Deptt. of LJ&PA, Govt. of J&K, Jammu,
....for information & necessary action.
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
....for information.
6. Secretary to the J&K Accountability Commission, Jammu,
....for information and necessary action.
7. Principal District & Sessions Judge, Jammu, for information.
....for information and necessary action.
8. Sh. Amit Gupta, Special Judge/Mob. Mag. Passenger Tax, Jammu,
9. Mrs. Arti Mohan, Sub Judge, Leave Reserve High Court Wing Jammu,
....for information and necessary action.
- ✓ 10. Incharge, NIC, High Court of J&K, for uploading the same on High Court website.
11. Office file.


Registrar General